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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/580//2018
NAME OF THE PETITIONER(S) : NUTRA SPECIALITIES PVT LTD
NAME OF THE RESPONDENT(S) : NURAY CHEMICALS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1-	Nutra Specialities (P) Ltd Corporate Debtors	G. Padmanabhan Counsel for Corporate Debtors	
2-	P. V. SURESH KUMAR N. A. SRINIVASAN For Acaicon & Associates	petitioner	

ORDER

Counsel for Petitioner/Financial Creditor present. Counsel for Respondent/Corporate Debtor present. Both counsels stated that their senior counsels could not attend this Tribunal due to personal inconvenience and prayed for time for making submissions. At request of both sides, time is enlarged for hearing submissions. **Put up on 27.09.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)